

WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee has banned the rearing of pigs;

(b) if so, since when the ban has been enforced;

(c) whether Government are aware that a large number of pigs are being reared in Community Service Personnel houses in Janakpuri area of the New Delhi Municipal Committee; and

(d) if so, what action Government propose to take in this regard?]

**निर्वास और आवास तथा पूति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :** (क) तथा (ख) नई दिल्ली नगरपालिका ने 4 जून, 1976 को एक संकल्प पारित किया कि मौजूदा सूअर-बाड़ा उप-नियमों को दिल्ली प्रशासन के अनुमोदन से रद्द कर दिया जाये और उनके क्षेत्र के अन्तर्गत सूअर-बाड़ा चलाने, सूअर व बत्तख रखने पर प्रतिबन्ध लगा दिया जाये। दिल्ली प्रशासन का अन्तिम निर्णय अभी अधिसूचित किया जाना है।

(ग) तथा (घ). जनकपुरी दिल्ली नगर नियम के अन्तर्गत आती है और वहां सूअर पालने के लिए लाइसेंस अपेक्षित है। इस क्षेत्र में बिना लाइसेंस के सूअर पालने वाले 13 व्यक्तियों के खिलाफ दिल्ली नगर निगम ने मुकदमे चलाये हैं।

[THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The New Delhi Municipal Committee passed a resolution on the 4th June, 1976 that the existing piggery bye-laws be repealed with the approval of Delhi Administration and that running of piggery, keeping of pigs and swans within their area be banned. The

i / ] English translation.

final decision of the Delhi Administration is yet to be notified.

(c) and (d) Janakpuri falls under Municipal Corporation of Delhi where licence is required for rearing pigs. 13 persons in this area found to be rearing pigs without licence have been, prosecuted by the Municipal Corporation of Delhi.]

897. [Transferred to the 15th December, 1977.]

#### Acquiring of land at Mandauli village

898. SHRI SANTOSH KUMAR SAHU: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to acquire land at Mandauli village near Patparganj Road in Delhi for residential flats or for some other purposes; and

(b) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The information is being collected and would be laid on the Table of the House.

#### Applications for the posts of Nursery Teachers in N.D.M.C. Schools

899. SHRI BHAIYA RAM MUNDA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that in April 1977 the N.D.M.C. had invitees applications for the post of Nursery Teachers on prescribed forms costing Rs. 5/- each;

(b) if so, what is the number of applications received and by when, selection to the above posts is likely to be made; and

(c) what are the number of vacancies of Nursery Teachers in the N.D.M.C. Schools?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKA-TAKI): (a) Yes, Sir.

(b) and (c) 329 applications were received. However, as a result of take over by the N.D.M.C. of the staff of Grih Kalyan Kendras from the Ministry of Home Affairs, no vacancies of Nursery Teachers exist at present.

### देश में ग्रामीण क्षेत्रों का विकास

900. श्री बापूरावजी मारुतरावजी

देशमुख : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में ग्रामीण क्षेत्रों के विकास के प्रयोजन के लिए निर्धारित की गयी 20 करोड़ रुपये की राशि को खर्च करने के लिए सरकार क्या कदम उठा रही है और

(ख) प्रत्येक राज्य में कितने-कितने गांवों को इस योजना से लाभ मिलने की संभावना है ?

### Development of rural areas in the country

900. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what steps Government are taking to spend Rs. 20 crores earmarked for the purpose of development of rural areas in the country; and

(b) what is the number of villages, State-wise which are likely to be "benefited through this scheme?"]

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) ग्रामीण आधार-डॉक्टर विकास के अन्तर्गत ग्रामीण सम्पर्क सड़कों के निर्माण हेतु 1977-78 के बजट अनुमानों में 20 करोड़ रुपये का प्रावधान किया गया है। इन सड़कों से गांवों को बाजार/बड़ी सड़क/रेलवे स्टेशनों से जोड़ा जाना है ताकि ग्रामीणों को अपनी उपज के लिए अच्छी आय प्राप्त हो सके और ग्रामीण अर्थ-व्यवस्था में सुधार हो सके। इस योजना में उन सड़कों को भी पूरा करने की व्यवस्था है जिन्हें इसी प्रकार के पहले कार्यक्रम में शुरू किया गया है लेकिन वे उन योजनाओं के अन्तर्गत निधियों के अभाव में अधूरी पड़ी हुई हैं।

(ख) राज्यों में विन्मृत परियोजनाएँ तैयार की जा रही हैं। इस तरह लाभ पहुंचाये जाने वाले गांवों की संख्या का अभी पता लगाया जाना है।

[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A provision of Rs. 20 crores has been made in Budget Estimates for 1977-78 for construction of rural link roads under Rural Infrastructure Development. These roads are to connect villages with market/highway/railway stations so that villagers get better return for their produce and the rural economy improves. The scheme also provides for completion of roads which may have been taken under similar earlier programme but are lying incomplete for want of funds under those schemes.

(b) Detailed projects are being prepared in the States. So the number of villages likely to be benefited is to be known yet.]

t. [ ] English translation.